

(b) Transport difficulties are a handicap in the large-scale development of the deposits.

CONTROLLER OF CAPITAL

687. **Shri Morarka:** (a) Will the Minister of Finance be pleased to state whether the Controller of Capital still functions?

(b) What is the number of companies, both public and private, the capital for which has been sanctioned during the last three years by this Controller?

(c) What is the total amount of capital of these companies?

(d) How many applications were received by the Capital Controller and for what amount?

(e) How many applications were accepted and how many rejected?

(f) What is the total amount spent annually on this department?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b) 1950	263
1951	343
1952	254

(c) Presumably the hon. Member desires to have the total capital sanctioned in the applications in part (b), which is as below:

1950	Rs. 74.8 crores.
1951	Rs. 59.6 crores.
1952	Rs. 39.8 crores.

(d) Information regarding total number of applications received during each year separately, is not readily available. However, the total number of applications disposed of during each year and the amount applied for by them, was as follows:

was as follows:

	No. of applications disposed of	Amount applied for
1950.....	320	Rs. 84.9 crore
1951.....	410	Rs. 68.3 crore
1952.....	326	Rs. 152.3 crore

(c)—

	No. of applications accepted	No. of applications rejected
1950.....	263	57
1951.....	343	67
1952.....	254	72

(f) Rs. 33,420.

1951 CENSUS OF MADRAS

688. **Shri Gadilingana Gowd:** (a) Will the Minister of Home Affairs be pleased to state whether the village-wise census figures of 1951 census of the Madras State are ready?

(b) If not, when the same will be ready?

(c) Are they open for sale to the public?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). The District Census handbooks which contain village-wise census figures for 1951 census are under print and are expected to be available for sale to the public during the course of the next month.

मुजफ्फरपुर-उत्तर-पश्चिम निर्वाचन-क्षेत्र में चुनाव

६८९. ठाकुर युगल किशोर सिंह : क्या विधि मंत्री यह बतलाने की कृपा करेंगे :

(क) मुजफ्फरपुर-उत्तर-पश्चिम निर्वाचन क्षेत्र में सामान्य चुनावों के समय तथा उप चुनाव के समय क्रमशः कितने मतदाता थे ; और

(ख) विधान सभा के किस निर्वाचन क्षेत्र में मतदाताओं की संख्या बढ़ गई है और कितनी बढ़ी है ?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The number of voters at the time of the General Elec-

tions was 2,93,890. Information regarding the number at the bye-election is not available.

(b) Information is not available.

MEWAR BHIL CORPS

691. Shri Bheekha Bhai: Will the Minister of Defence be pleased to state:

(a) whether Government are aware of the fact that there is one Mewar Bhil Corps in Kherwara Tehsil in Udaipur District of Rajasthan having a long standing of more than 50 years; and

(b) if so, the reasons for not integrating Mewar Bhil Corps with the Indian Army in April, 1950?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes.

(b) The Government of India's policy was to integrate only regular Indian State Forces with the Indian Army. As the Mewar Bhil Corps was an irregular force it was not integrated with the Indian Army.

TERRITORIAL ARMY

692. Shri Bheekha Bhai: Will the Minister of Defence be pleased to state:

(a) whether Government have set up Advisory Committees in the States for raising the territorial army; and

(b) if so, how the Members of the Advisory Committees are appointed?

The Minister of Defence Organisation (Shri Tyagi): (a) We wrote to the State Governments in April 1953 suggesting the desirability of setting up Advisory Committees, on the lines of the Central Advisory Committee, to encourage recruitment and to consider any local problems regarding the Territorial Army. Such Committees have been or are on the point of being set up in Madhya Pradesh, Orissa, West Bengal and Bombay. Proposals from other State Governments are awaited.

(b) The State Advisory Committees are formally constituted by the Central Government on the recommendation of the State Government concerned. Generally speaking, the Chief Minister, is the Chairman and local Military Commander is one of the members, and an Army officer functions as the Secretary of the Committee. A statement giving the composition of the State Advisory Committees for Madhya Pradesh, Orissa, West Bengal and Bombay is placed on the Table of the House. [See Appendix VI, annexure No. 39.]

रोहतास के किले के मन्दिर

६९३. डा० राम सुभग सिंह : (क)

क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि क्या यह सत्य है कि बिहार के शाहाबाद जिले के रोहतास के किले में शिव और गणेश के मन्दिरों की मूर्तियां टूट गई हैं ?

(ख) यदि हां, तो ये कब और कैसे टूटी हैं ?

(ग) क्या सरकार उनकी मरम्मत के लिए कोई प्रबन्ध करेगी ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) In 1948; details are not known.

(c) No. The Images are of no high antiquity or of aesthetic merit.

TEACHERS

694. Shri Rishang Keishing: (a) Will the Minister of Education be pleased to state whether teachers in Government aided schools are considered as Government servants and are governed by Service Conduct Rules?

(b) Have Government of Manipur recently issued a circular informing all Head Masters and permanent teachers not to be involved in party politics, failing which grants-in-aid, would be liable to be withdrawn?